श्री सुरेश पचौरों: गृह मंत्री ने आईर निकाला है कि तीन महीने तक इन राशन की दुकानों के लिए ... (व्यवधान) इस संबंध में पर्दाफाण किया गया है। मध्य प्रदेश के मुख्य मंत्री को पत्र मिला है कि इन राशन की दुकानों को जिनका आवंटन इन भाजपा के कार्यकर्ताओं को किया गया है तीन महीने तक आंच न की जाए। (व्यवधान)

श्री नारायण प्रसाद गुप्ता: मध्य प्रदेश में खाद्यात्र का वितरण नहीं किया जा सका है। (व्यवधान)

श्री सुरेश पचौरी: इसकी जांच की जाए कि जितना आवंटन केन्द्र सरकार ने मध्य प्रदेश सरकार को मेहं-शक्कर और कैंगेसीन आयल का किया है उसको समय पर क्यों नहीं उठाया है? इस सदन में प्रस्तुत किये गये आंकड़े इस वात के सब्द हैं। (व्यवधान)

THE VICE-CHAIRMAN (SHRI M. A. BABY): Though you spoke violating the rules, you have made your point. But this is not a point of order. Now Mr. Rajgopal.

श्री नारायण प्रसाद गुप्ता : श्रापको चनोती देना चाहता हूँ कि सदन के श्रंदर जो हमने श्रांकड़े प्रस्तुत क्षिये हैं उन आरोपों का खंडन करें । (व्यवधान)

Danger posed by the growth of fun damentaJism in the country at the stance of certain foreign powers

SHRI O. RAJGOPAL (Madhya Pradesh): Mr. Vice-Chairman, Sir, I would like to invite the attention of this august House, as well as that of the Government of India, to the danger that is arising in the country because of the growth of religious fanaticism and fundamentalism. (Interruptions) Now, there are so many organisations of various religious communities and castes which have been functioning for the last so many years. But there are some new organisations that have

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come up, with the backing of certain foreign powers, and they are spreading hatred amongst the different communities, which is resulting in communal clashes.

SHRI SUBRAMANIAN SWAMY: (Uttar Pradesh): This is a confession.

SHRI O. RAJGOFAL: I would like to invite the attention of the Government to certain events which have taken place in Kerala recently. A new organisation called the Isla mic Sevak Sangh has come into being in Kerala recently. Their activities really deserve the attention of the entire country, irrespective of political or communal considerations.

The slogan raised by the Islamic Sevak Sangh is in favour of Pakistan They are propagating something totally favouring the stand taken by Pakistan vis-a-vis Kashmir. They ask: 'What is the role of India in Kashmir Why should' the Indian Army fight in Kashmir? It is an Islamic country and it should go to Pakistan.' This is what they have been openly propagating in Kerala. They write on the walls 'Jai Jai Pakistan'.

I would now invite your attention to a particular incident which will bring out the they are playing in Kerala. example, on 30th March, there was a bomb blast in Faizabad, in Uttar Pradesh. There was absolutely no reaction anywhere else in the country. But on the next day, i.e. on 1st April, in Kerala, far South, in six districts and in 44 places, the Islamic Sevak Sangh organised demonstrations and bandhs. They fought with the police. They destroyed shops. They destroyed so many houses. All this vandalism took place because of a false propaganda that a mosque in Ayodhya... (Interruptions) vandalism took place because of a false propa-Avodhva was ganda that a mosque in burnt, was destroyed, and that the BJP Government in Uttar Pradesh shot dead about 800-900 Mus[Shri O. Rajgopal]

lims. This was the false propaganda they spread and the poor co-religionists in Kerala came out in the streets. All this trouble took place on 1st April because of the false propaganda let loose by the Islamic Sevak Sangh.

Then, on 18th of last month, the same body gave a call for a gUerao, a blockade, of the three airports in Kerala. For six hours, at all the three airports—Trivandrum, Cochin and Calicut—there was a total blockade. People could not go in. People could not come out. This situation arose because Of the call given by the Islamic Sevak Sangh and, subsequently, by some other organisations also. Then, on 19th it was admitted by the acting Chief Minister of Kerala in the Assembly that all this trouble in Kerala started because of the ISS attacking as RSS sakha which has been functioning regularly for the last twelve years. This is the admission made Government itself, on the floor of the House, in the Keriala Assembly. I am only inviting the attention of the Government to what Even the Muslim League happened. conceded. .. (Interruptions)

THE "VICE-CHAIRMAN (SHRI M. A. BABY): Mr. Narayanasamy, please do not interrupt him.

SHRI O. RAJGOPAL: Even the Ministers iu Kerala have conceded..

SHRI V. NARAYANASAMY (Pondicherry): They are themselves fundamentalists. They are speaking about fundamentalism.

SHRI O. RAJGOPAL: My hon. friend should understand the situation and then speak.

SHRI V. NARAYANASAMY-Hindu fundamentalists are talking the Muslim League conceded... (*Interruptions*) Fundamentalism in any religion should not be encouraged. श्री संघ प्रिय गौतम (उत्तर प्रदेश) : धार.एस.एस. का नाम धाते ही धाप लोग धाई.एस.एस. की क्यों दकास्त करते हैं ?

SHRI O. RAJGOPAL: I am making an allegation on the basis of my personal study and after having visited the place and knowing about the total situation. Here is a case where... (*Interruptions*)

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu): I am on a point of order. (Interruptions).

THE: VICE-CHAIRMAN (SHRI M. A. BABY): She has a point of order.

' SHRIMATI JAYANTHI NATARAJAN: If I have understood him correctly, he is saying that the Chief Minister of Kerala has saidl... SHRI SANGH PRIYA GAUTAM: Ex-Chief Minister.

AN HON. MEMBER; Acting Chief Minister of Kerala.

SHRIMATI JAYANTHI NATARAJAN: The acting Chief Minister of Kerala has made some remarks against ISS. I want to knbw whether he can substantiate this because it has a lot of...

SHRI O. RAJGOPAL: It has been stated in the Assembly, it is referred to in the Government; records and it is published in all the papers of Kerfala.

SHRIMATI JAYANTHI NATARAJAN: What has been said in the Assembly cannot be quoted here.

SHRI MENTAY PADMANABHAM: (Andhra Pradesh): Sir, the hon. Member says that the Acting Chief Minister of Kerala has made the statement in the Assembly. Let. us take it in good faiths (Interruptions).

SHRI O. RAJGOPAL; The Government spokesmen themselves ad!-mit that the activities⁷ of Islamic Savak Sangh causes (1) communal

emmity and (2) it is against the interest of the nation. When these things are openly admitted, I feel, immediate action should be taken against this organisation which is 'spreading communal hatred. They are doing all these things at the instance of a foreign power inimical towards the interest of India and this is a matter which should be taken great notice of irrespective of the consideration of vote banks.

SHRI MENTAY PADMANABHAM: May I associate with...

DR. ABRAR AHMED (Rajasthan): All the communal organisations, whether it is the RSS or ISS, should be banned immediately. I very much associate myself with the special mention of the hon. Member. Also I want to say that any organisation in [ndian which is commual, whether t is RSS or it is ISS, should be ban-ied immediately. With this Comment I want to associate myself with the hon. Member's special mention raised in this House." (Jiterrup-

SHRI SUBRAMANIAN SWAMY: [Tie ISS Chief had opsnly boasted in i public meeting that the organisa-ion receives funds from abroad and! le named the countries also. Indeed t is my opinion that this should lave been taken note of by the Home Ministry and action should have fol-owed Of course, these organisa-

IS are growing because of the >arallel growth of the RSS. They re all two sides of the same coin, 'here should be an evenhanded' ap->roach on this issue and I hope dr. Raj go pal, who is a seasoned lea-Kerala, will also curb the

3 fundamentalism in Kerala.

SHRI MENTAY PADMANABHAM: ust one minute, Sir. I totally ith what Mr. Rajgopal has aid. Religious fundamentalism, whether it is from the Muslim fun-amentalistg or the Hindu fundamen-alists, is condemnable and! the Gov-rnment of India should take imme-iate action to see that the activities

of these fundamentalists, whether belonging to the Muslim religion or the Hindu religion, must be curbed, diate action should be taken.

SHRI V. NARAYANASAMY:: I associate myself with the special mention to the limited extent that the fundamentalist forces should be d'iscouraged in this country. I will also go a step further and say that the political parties which have a communal or fundamentalist base, should be banned in this country.

SHRI PRAMOD MAHAJAN (Maharashtra): In that case you should not have shared the Government with Muslim League in Kerala. (Interruptions). The Congress party should quit from Kerala Government.

Non-Implementation of reservation orders in recruitment and promotions in the FCI

SHRI TINDIVANAM G. VENKAT-RAMAN (Tamil Nadu): Sir, I want to bring to the notice of this august House a serious situation that has arisen in his capital city India. The employees of the FCI, particularly belonging to the Scheduled! Castes and Scheduled Tribes, have gone on an indefinite strike before the headquarters in Delhi. The agitation has been there right from the inception of the Food Corporation of India i_n 1965, but till date these Scheduled Castes and Scheduled Tribes employees have not been given promotions. When their Association agitated over this matter in 1985, about 1,500 people were taken into custody and, at the intervention of our leader, Dr. Kalaignar, they were let off. In December 1991 there were several dharnas. I want to focus the attention of the Government on the fact that in spite of the Central Government's orders to clear this backlog so far as the SCs/STs are concerned, the bosses are no taking notice of it and now it has become so disproportionate that these people have now come forward to go on an indefinite fast.